the ICSE (Class X) and ISC (Class XII) Examinations during the academic year 1993.94.

(b) to (d) The apex decision — making bodies of both the CBSE and the CISCE have representatives from the Central and State Governments who review the functioning of these autonomous organisations and suggest measures to prevent the possibilities of complain^ from the Students and parents.

Manhandling of Principal, Kendriya Vidyalaya, Rewari

7186. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any enquiry has been conducted by the Assistant Commissioner, Kendriya Vidyalaya Sanga-than and district Magistrate, Rewari, into the allegations against some Kiendriya Vidyalaya teachers involved in manhandling of the Principal, Kendriya Vidyalaya, Rewari; and

(b) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OP HUMAN RE-SOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUM. SELJA): (a) and (b) A preliminary enquiry in,to the incidents of misbehaviour with Principal by some staff members of Kendriya Vidyalaya, Rewari, has been . conducted. Further action will be taken in accordance with rules.

Complaints against KVS Staff Association

7187. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some complfunts have been received aga-

inst the President of Kendriya Vidyalaya Sangathan Staff Association regarding misbehaviour against the Scheduled-Ca'ste offcers and staff of KVS; and

(b) if so. action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUM. SELJA); (a) and (b) According to the information furnished by Kendriya Vidyalaya Sangathan, these was no specific complaint against the Association. However, there was a complaint against the President of the Association made by one of the scheduled caste officers. The matter was sorted out by intervention of a senior officer Kendriva Vidvalava Sangathan of (Headquarters).

Operation black board in Karnataka

7188. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many primary schools in Karnataka have been covered under the Operation Black Board scheme so far Districtwise figures may be furnished;

(b) how many more primary schools are yet to be covered under the scheme;

(e) how many out of the total primary schools covered under the Operation Black Board are from Linguistic minority schools (Urdu, Ma-rathi, Tamil and Telugu); and

!

(d) what is the total allocation of funds under this scheme made to Karnataka: during 1994-95 and the number of schools proposed to be covered?

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THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) Teaching Learning Equipment has been sanctioned for all the 22281 primary schools existing as on 30th September, 1986 in Karnataka.

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(b) does not arise.

(c) All the Linguistic Minority schools existing as on 30th September, '1986 reqired to be covered under Operation Blackboard scheme stand covered.

(d) No State.wise allocations are made under Operation Blackboard. A sum of Rs 215 crores has been allocated or Operation Blackboard scheme durin 1994-95. The total funds to be released to Karnataka during 1994-95 would depend on the proposal of the State Government.

Establisment of Urdu University

7189. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleased to State:

(a) whether Government have sin taken a decision on the location ce of an Urdu University as Per the recommendations of the Committee set up by Human Resource Develop ment Ministry; and

(b) if so, by when the University will start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) and (b) Government have not yet taken a decision jn the matter

Safeguards to Minority Educational Institutions

7190. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleased to state:

(a) whether the Human Resource Development Ministry has set up a separate cell to deal with Educational matters relating Minority Educational Institution;

(b) whether the Human Resource Development Ministry has issued detailed guidelines to the States on implementation of the safeguards given to the Minorities under Article 30(1) of the Constitution; and

(c) if not, whether the Human Resource Development Mini&triy con-sjder issuing comprehensive guide-lions to the States for uniform application of Minorities Educational rights under Article 30(1) of the Constitution?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION (AND DEPARTMENT OF CULTURE) (KM. SELJA) : (a) A separate cell established for educational matters relating to SCs and STs deals with minorities' education also.

(b) and (c) Policy norms and principles for recognition of minority managed educational institution* other than those meant exclusively 'for imparting religious instructions-, were circulated to all the State Governments and UT Administrations in October, 1989.

गजरात में साक्षरता का स्तर

7191. श्री कनकॉसह मोहर्नासह नंब-रौला : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात के शैक्षिक रूप से पिछड़े जिलों के क्या नाम हैं जहां साझ-रता प्रनुपात स्तर ग्रीसत से कम है; मौर